III कीटनाशक दवाइयां : 2, 4-डी, 2, 4, 5-टी

नोट :—बी एच सी तथा डी डी टी की कच्ची सामग्री स्थानीय तौर पर उपलब्ध है। फिर भी देश के लिए कुछ कच्ची सामग्री आयात की जाती है।

(ग) देश में निर्मित कीटनाशक औषधियों में से बी एच सी, फौसफेटिक कम्पाउन्ड्स तथा बोडी साइड्स को छोड़ कर सभी कीटनाशक औषधियों की मांग पूरी करना सम्भव है। फिर भी ऐसे कदम उठाए जा रहे हैं जिनसे पूर्ववर्ती औषधियों की मांग भी पूरी की जा सके।

Writing of Introduction to Election Procedure Pamphlet

453. Shri Madhu Limaye: Will the Minister of Law be pleased to state.

(a) whether it is a fact that the Chief Minister of Madhya Pradesh wrote an introduction to the election procedure pamphlet publication of the Chief Electoral Officer of the M.P State,

(b) if so, whether any action has been taken against the Chief Minister and or the State Chief Electoral Officer for this act of impropriety, and

(c) if not, the reasons for not taking action?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) and (b) The following is an English translation of the "message" (in Hindi) contributed by the Chief Minister of Madhya Pradesh to the "Instructions to Presiding Officers" issued by the Chief Electoral Officer of the State

"In the ensuing general election going to be held in February, 1967, you have to perform an important task as a Presiding Officer at the polling station. Every officer at the polling station should perform his duties quite impartially and diligently as the fair conduct of elections is the supreme necessity of a healthy democracy.

The tradition maintained by the Election Department of Madhya Pradesh in its efficiency is well known. I am confident, you will fully maintain that tradition. I, on behalf of the Madhya Pradesh Administration, expect this from you."

The above message shows that it is just an exhortation to the Presiding Officers to be efficient and impartial in performing their duties and there appears to be no "impropriety" in it

In fact, a similar message from the then Chief Minister (Dr. K. N. Katju) figured in the Instructions issued in 1961.

(c) Does not arise.

मिर्जापुर में गंगा नदी पर पुल

454. श्री राम स्वरूप :
श्री गंगा नारायण सिंह :

क्या परिवहन तथा नौवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मिर्जापुर (उत्तर प्रदेश) में गंगा नदी पर एक पुल बनाने की योजना पर केन्द्रीय सरकार ने स्वीकृति दे दी है ;

(ख) यदि हां, तो इस कार्य के कब से आरम्भ किये जाने की संभावना है ; और

(ग) इस कार्य पर कुल कितना खर्च होने का अनुमान है ?

परिवहन तथा नौवहन मंत्री (डा० वी० के० आर० वी० राव): (क) चतुर्थ योजना में शामिल करने के लिये गंगा नदी पर पुल की व्यवस्था और आवंटन के सभी प्रश्न पर भारत सरकार और उत्तर प्रदेश सरकार के बीच विचार विनिमय हो रहा है।

(ख) तथा (ग). उपरोक्त (क) में दिये हुए उत्तर के कारण (ख) और (ग) के प्रश्न नहीं उठते।